

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

132. C.P. 250/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SHRI. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **01.02.2024**

NAME OF THE PARTIES: Mukesh Nathalal Barot

V/s.

A E Infra Projects Private Limited.

SECTION 241 (1), 242 (4) OF COMPANIES ACT, 2013

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**ORDER**

**Hearing through: VC and Physical (Hybrid Mode)**

Due to paucity of time, the matter could not be heard. List on **16.04.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
*--Rajeev--*

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)